

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

126. C.P.(IB)-689(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.03.2024**

NAME OF THE PARTIES: Small Industries Development Bank of

India

V/s.

Ritu Randirsingh Patil

SECTION 95(1) OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **03.05.2024**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-

LAKSHMI GURUNG  
Member (Judicial)

//NSW//